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O.A. No. 503 of 2008

Taruna Ku. Nayak Applicant
Vs
Union of India & Ors Respondents

Order dated: 11.08.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Neither the applicant nor his counsel is present
when called.

Mr. S.K.Ojha, Ld. Standing Counsel is present
for the Respondent-Railways.

The matter was taken up on 19.12.2008 before
this Tribunal for admission when it was ordered to put up as
and when moved by the Ld. Counsel for the applicant. When
no memo was filed till date for taking up of this matter,
Registry has posted this O.A. today.

Since no step has been taken by the
applicant/Ld. Counsel for the applicant for the last two and a
half years for listing of this O.A., it appears that the
applicant is no way interested to prosecute this case further.
Accordingly, the O.A. stands dismissed for default.


MEMBER (Judl.)


MEMBER (Admn.)

RK